border and operational activities like patrolling and Nakas have been intensified as a preventive measure. Besides, State Police concerned is also keeping a vigil on the INB. There are institutional mechanisms like convening the Border District Coordination Committees (BDCCs) meetings between the officials of two countries etc. to effectively deal with various issues such as smuggling, anti-national activities etc. These issues are also taken up through the diplomatic channels, wherever required. Additionally, there are bilateral institutional arrangements such as Joint Working Group on Border Management etc. and Home Secretary level talks between India and Nepal which address these problems in a more wholesome manner.

PCR vans and motorcycles in the fleet of Delhi Police

2810. SHRI BHARATKUMAR RAUT: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) how many PCR vans and motorcycles are available in the fleet of Delhi Police;
- (b) whether these vans and motorcycles are fitted with the modern security equipments;

(c) how many PCRs and motorcycles are being used daily in the Capital and how many Police personnel are being deputed in the vans;

- (d) whether the officers deputed there are authorized to register FIR; and
- (e) if so, how many reports are being registered daily, on an average?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) At present, there are 630 PCR vans and 121 motorcycles in the fleet of Delhi Police.

(b) PCR vans and motorcycles have Trunking Wireless Sets for communication with Central Police Control Room. Presently, 400 PCR vans have also GPS-based vehicle tracking system. The Police Vans are provided weapons, body protectors and anti-riot equipments.

(c) The number of PCR vans/motorcycles being used daily in the Capital varies due to maintenance and repair work. Every PCR Van has minimum three police personnel i.e. one In-charge, one gunman and one driver at a time. Two police officials, one In-charge and one rider are deployed at a time on each motorcycle.

- (d) No, Sir.
- (e) Does not arise.

Security threat due to Bangladeshi infiltrators

2811. DR. JANARDHAN WAGHMARE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government is aware that the infiltrators from Bangladesh have created a serious security threat to India;

(b) whether the number of the infiltrators is estimated to be two crores;

(c) whether their population in Assam, Nagaland, Manipur, Meghalaya and Tripura is about 8 to 14 per cent;

(d) whether many of them have bought properties, built the houses, and acquired the citizenship of India;

(e) whether no serious cognizance has been taken by the successive Governments at the Centre and in the States;

(f) that this is due to utter negligence, complacence or lack of political will; and

(g) if so, what steps are being taken to prevent the menace?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) to (g) The Government is aware of the infiltration from Bangladesh into various parts of the country. Although the exact number of infiltrators cannot be ascertained, a sizeable number of infiltrators along the Indo-Bangladesh border are apprehended.

The illegal immigrant is deported on detection under powers to deport under section 3 (2) (c) of the Foreigners Act, 1946. Such powers to identify and deport illegally staying foreign nationals have also been delegated to the State Governments/Union Territory Administrations. In order to, interalia, control infiltration from Bangladesh, the Government has taken steps to strengthen border management which include construction of roads, border fencing and flood lighting; deployment of surveillance equipments and enhanced surveillance by the Border Guarding Force, etc. Further, additional Border Out Posts have been sanctioned for effective domination by the Border Guarding Force.

Funds to States for modernization of police forces

2812. SHRI RAJEEV CHANDRASEKHAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the State-wise details of the funds released for the modernization of the police forces to the various State Governments; and

(b) the status of utilization of such funds?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b) The Ministry of Home Affairs is implementing a Non-Plan Scheme for Modernization of State Police Forces to supplement the efforts of the States in modernizing their police forces. A statement (see below) showing the central funds released under the Scheme and utilization reported by the State Governments and unspent balances for the period 2000-01 to 2007-08 and funds released during 2008-09 is enclosed.